



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
45	WA/56/2024 CAVT. NO.01442/024, B/O	DINESWAR NATH Versus THE STATE OF ASSAM AND 8 ORS	F K R AHMED MRS. H THAKURIA	SC, P AND R.D. MR. A SARMA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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25)	MR. B BARMAN	22-02-2024	To	22-03-2024

26) MR. B BARMAN

02-04-2024

To 02-04-2024

27) MR. R P SINGH

22-02-2024

To 28-02-2024



सत्यमेव जयते

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BEFORE:**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
44 WP(C)/533/2024 FIXED	BIJOY PATHAK Versus THE STATE OF ASSAM AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MD H R AHMED MR. R DEKA MR N ALI	GA, ASSAM MR. A K BHUYAN (R-1,2) MS. B BHUYAN (R-1,2) MS. N CHOUDHURY (R-1,2) MR. A KHOUND (R-1,2) MS B BORA (R-1,2) MR A TALUKDAR (R-1,2) MR J DAS (R-1,2)
45 WP(C)/725/2024 FIXED	SAJIDA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
46 WP(C)/847/2024 B/O	MUNINDRA HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, REVENUE
47 WP(C)/850/2024 B/O	FAIJUL HAQUE Versus THE PRINCIPAL SECRETARY AND 3 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
<u>ADMISSION</u>			
48 WP(C)/7054/2023 FIXED	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
<u>ORDERS</u>			
49 WP(C)/1126/2023 FIXED	LUTUMONI HALOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM MR. J KALITA (R-7) MR. N J GOGOI(R-7) MS S KAR(R-7) SC, P H E
50 Review.Pet./23/2024 IN WP(C) 2883/21(D/O), B/O	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/5679/2019 FIXED	KRISHNA BOTI RAY @ KRISHNAMATI ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH I.A.(Civil)/447/2024 in WP(C)/5679/2019	KRISHNA BOTI RAY @ KRISHNAMATI ROY Versus THE UNION OF INDIA AND 6 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	I.A.(CrI.)/293/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O in CrI.A./126/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	WITH CrI.A./126/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
HEARING				
21	CrI.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
22	CrI.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
23	CrI.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

24	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
25	WITH Crl.A./264/2016	ONAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
26	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
27	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
28	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
29	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
30	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
31	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
32	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
33	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
7	I.A.(Civil)/3102/2022 BY SLIP in El.Pet./5/2021 WITH El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK MR. R BORA Mr. A Baruah	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
		ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	WITH I.A.(Civil)/241/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/698/2024 FIXED	PRABIN PHUKAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
53	WP(C)/762/2024 FIXED	JOYNAB BIBI AND 17 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.
54	WP(C)/783/2024 FIXED	BIDISH GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
55	WP(C)/791/2024 FIXED	AKASH M S GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
56	WP(C)/848/2024 B/O	DR. RANABIR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
ORDERS				
57	WP(C)/285/2024 FIXED	AMZAD MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. S U AHMED MR A HAWARI	SC, P AND R.D. GA, ASSAM
58	WITH WP(C)/6269/2023	AJIBOR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM
59	WITH WP(C)/7496/2023	AJIBOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	WP(C)/589/2024 B/O	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	DY.S.G.I.
MOTION				
55	WP(C)/772/2024 FIXED	SABITRI DEKA @ SABITRI DAS AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
ADMISSION				
56	WP(C)/2101/2017 FIXED	JABIR AHMED LASKAR Versus THE STATE OF ASSAM and 6 ORS.	MR.G UDDIN MR.A UDDIN	SC, CO OP GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
53 Tr.P.(C)/20/2024 B/O	RAMISA BEGUM @ ROMISA BEGUM AND ANR. Versus ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
54 CRP(IO)/54/2024 CAVT. NO.01572/024, B/O	NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
55 CRP(IO)/60/2024 B/O	DEE AND A SOLUTION PVT. LTD., Versus SABIR AZIM SHAH AND 11 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI MS. S DEB FOR CAVEATOR
FOR HEARING U/O XLI RULE II C.P.C.			
56 RSA/19/2024 CAVT. NO.13942/023, FIXED WITH I.A.(Civil)/304/2024 in RSA/19/2024	AMAL CHUTIA AND ANR Versus SMTI KANTA DEVI AGARWAL AMAL CHUTIA AND ANR Versus SMTI KANTA DEVI AGARWAL	MR. A DHAR MR. A DHAR MD F FARIDI MR. A DHAR MR. A DHAR MD F FARIDI	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
ORDERS			
57 RSA/31/2023 B/O WITH I.A.(Civil)/602/2023 in RSA/31/2023 WITH I.A.(Civil)/3133/2023 in RSA/31/2023	MUSTAFA SHAHIDUL ISLAM Versus MUSSTT. MANJULA HOQUE ISLAM AND ANR. MUSTAFA SHAHIDUL ISLAM Versus MUSSTT. MANJULA HOQUE ISLAM AND ANR. MUSTAFA SHAHIDUL ISLAM, Versus MUSSTT. MANJULA HOQUE ISLAM,	MR P K KALITA MR. K R BOROOAH MR P K KALITA MR. K R BOROOAH MR. K R BOROOAH	 MR P DAS (r-2) GUNJAN DAS (r-2)

58	RFA/55/2023 FIXED	CHANDAN CHAKRABORTY Versus BIRHASHGIRI BASUMATARY	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY MR M KASHYAP	MR. B J MUKHERJEE(R-2) MS R SAHA(R-2)
59	MC/78/2023 in Mat. App. SL. NO. 15869/2018, FIXED in Mat.App./15869/2018	XXXXXXX Versus XXXXXXX	MR. B K DAS MS J KALITA	MR D K MEDHI
60	I.A.(Civil)/474/2024 B/O in Tr.P.(C)./9/2024 WITH Tr.P.(C)./9/2024	JHARNA BANIA, Versus UTTAM KONWAR, JHARNA BANIA Versus UTTAM KONWAR	MR. S C BISWAS MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	
HEARING				
61	Review.Pet./108/2022 in RFA/123/2017 (D/O), B/O	NAGENDRA NATH LAHKAR Versus BIJULI KALITA	MR. P K GOSWAMI MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR H K SARMA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
54	Bail Appln./459/2024 B/O	TUTU KONWAR Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
<u>MOTION</u>				
55	AB/155/2024 FIXED	DIPAK MAJUMDAR Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./124/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BHABEN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
57	Bail Appln./394/2024 FIXED	NURUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>BAIL HEARING</u>				
58	AB/159/2024 WITH OFFICE NOTE, FIXED	JAANAK RAY @ JANAK CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MS. S. CHANDA	PP, ASSAM
59	AB/286/2024 FIXED	NABAJIT KALITA ALIAS GANESH AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
60	AB/342/2024 WITH OFFICE NOTE, FIXED	MONOWARA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MS A BEGUM MR S.SARMAH	PP, ASSAM
61	WITH AB/320/2024	ABDUL BATIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A K SHARMA MS A BEGUM MRS. N DEKA	PP, ASSAM
62	AB/375/2024 (CONNECTED WITH ITEM NO. 33 IN THE DAILY CAUSE LIST), FIXED	RAHIM BADSHA AND ANR. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	Crl.Pet./187/2024 B/O	KIRAN DEVI VERMA AND ANR Versus KHUSHI VERMA @ BICKY	MR. B K DAS MR H P GUWALA H P NEOG	
ORDERS				
59	Crl.Pet./107/2024 FIXED	PRASANTA DAS Versus MUNINDRA DAS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

48	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
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18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024

20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024
25)	MR. B BARMAN	22-02-2024	To	22-03-2024
26)	MR. B BARMAN	02-04-2024	To	02-04-2024
27)	MR. R P SINGH	22-02-2024	To	28-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
62	Bail Appln./398/2024 B/O	Hussain Ahmed Versus The State Of Assam	MR K THAKUR MR D MEDHI	PP, ASSAM
WITH				
63	Bail Appln./322/2024	ISLAM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK MR. A.H. MONDAL P. KALITA	PP, ASSAM
MOTION				
64	AB/389/2024 B/O	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS P GUPTA MS S JAIN	PP, ASSAM
ADMISSION				
65	Tr.P.(CrI.)/3/2023 WITH LCR 1 FILES(SCANNED COPY), B/O	BIJU KUMAR DAS Versus SYED PARIZUDDIN AHMED	MR. R SARMA MS. S D SAIKIA	MR C GOSWAMI MR. N CHAKRAVORTY
BAIL HEARING				
66	AB/3040/2023 FIXED	RAFIZUL ALI Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
ORDERS				
67	I.A.(CrI.)/153/2024 B/O in Tr.P.(CrI.)/5/2024 WITH Tr.P.(CrI.)/5/2024	NARAYAN BANIK, Versus THE STATE OF ASSAM AND 4 ORS NARAYAN BANIK Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[For Monday,19th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
54 Cont.Cas(C)/85/2024 B/O	Pritimoni Dutta Versus MAMATA HOJAI	MR R KARIM MR D BARMAN	
55 WP(C)/320/2024 FIXED	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
56 WP(C)/849/2024 B/O	TALUKDAR HUSSAIN MD ARSHAD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, SSUHS SC, N M C SC, HEALTH
ADMISSION			
57 WP(C)/2659/2023 FIXED	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
WITH I.A.(Civil)/3398/2023 in WP(C)/2659/2023	DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
58 WP(C)/5854/2023 B/O	SAIKAT ROUTH Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, HIGHER EDU MR P S DEKA (r-6,7,8) MR. A CHETRY (r-6,7,8)
ORDERS			
59 WP(C)/7365/2023 FIXED	MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
WITH 60 WP(C)/3100/2022	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

5	AB/15/2024 (BY SLIP)	SADDAM HUSSAIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
58	I.A.(Civil)/3254/2018 WITH LCR, FIXED in MACApp./816/2018	ORIENTAL INSURANCE CO. LTD Versus RAHMAT ALI AND 8 ORS	MS S MOCHAHARI MR S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA	
	WITH MACApp./816/2018	ORIENTAL INSURANCE CO. LTD Versus RAHMAT ALI AND 8 ORS	MS S MOCHAHARI MR S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA	MR. A R AGARWALA
	WITH CO/7/2023 in MACApp./816/2018	RAHMAT ALI Versus ORIENTAL INSURANCE CO. LTD. AND 8 ORS.	MR. A R AGARWALA MR A AGARWALA	MS. M CHOUDHURY
59	MACApp./336/2021 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI RAM ABATAR CHAUDHURY and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR. B K JAIN MR.S K JAIN(R- 1&2) MR.B K JAIN(R- 1&2)
	WITH I.A.(Civil)/2160/2021 in MACApp./336/2021	THE ORIENTAL INSURANCE CO. LTD. Versus RAM ABATAR CHAUDHURY and 6 ORS,	MS R D MAZUMDAR	
60	MACApp./771/2022 WITH LCR, B/O	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus MAMANI DEKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR (R1, R2, R3) MS. C MOZUMDAR (R1, R2, R3) MR. S P SHARMA (R1, R2, R3)
	WITH I.A.(Civil)/3219/2022 in MACApp./771/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus MAMANI DEKA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
61	I.A.(Civil)/2104/2023 B/O in MACApp./8144/2023	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus ANDARLIN MARAK AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	MR H DAS(R-1) MR. R SARMA (R2) MR. S K ROY (R2) D BARUAH (R-1)

WITH
[MACApp./8144/2023](#)
(Filing Number)

CHOLAMANDALAM M S GENERAL
INSURANCE CO. LTD
Versus
ANDARLIN MARAK AND 2 ORS. E

MR. K K BHATTA

WITH
[I.A.\(Civil\)/8145/2023](#)
(Filing Number)

CHOLAMANDALAM M S GENERAL
INSURANCE CO. LTD
Versus
ANDARLIN MARAK AND 2 ORS. E

MR. K K BHATTA

62 [I.A.\(Civil\)/3881/2023](#)
WITH LCR, FIXED
in [MACApp./235/2023](#)

PARUL TALUKDAR AND 3 ORS
Versus
ICICI LOMBARD INSURANCE COMPANY
LTD . AND 2 ORS

MR. A LAL
MR A BRAHMA

MR. R GOSWAMI

WITH
[MACApp./235/2023](#)

ICICI LOMBARD INSURANCE COMPANY
LTD .
Versus
PARUL TALUKDAR AND 3 ORS

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. A LAL (r-1,2)
MR A BRAHMA
FOR CAVEATOR

63 [MACApp./223/2023](#)

PARUL TALUKDAR AND ANR.
Versus
ICICI LOMBARD GENERAL INSURANCE
COMPANY LTD. AND 2 ORS.

MR. A LAL

MR. R GOSWAMI (r-1)
MS. M SAIKIA (r-1)
MS. P BORTHAKUR (r-1)

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
61 Bail Appln./393/2024 B/O	MD. NURJAMAL HOQUE Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M DUTTA MR. N UDDIN MR S K CHHETRY	PP, ASSAM
<u>ORDER (STAY VACATING)</u>			
62 I.A.(Civil)/3344/2023 B/O in WP(C)/5043/2023	THE BRANCH MANAGER Versus BOGIDHOLA TEA AND TRADING CO. (P) LTD., AND 2 ORS	MR. P DAS	MR B KAUSHIK
WITH WP(C)/5043/2023	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)

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2:00 PM to 4:15 PM

[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

60	Crl.A./45/2024 B/O	ILIAD HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
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WITH

[I.A.\(Crl.\)/156/2024](#)
in Crl.A./45/2024

		ILIAD HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024

24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024
25)	MR. B BARMAN	22-02-2024	To	22-03-2024
26)	MR. B BARMAN	02-04-2024	To	02-04-2024
27)	MR. R P SINGH	22-02-2024	To	28-02-2024